

and industrial development. The Prime Minister also addressed the Conference generally and there was no question of any departure from Government's established policies either in the industrial or in any other field. In accordance with its practice, 'Business International' consider all such talks confidential.

SHRI BHUPESH GUPTA: It appears from the newspaper report that in pursuance of its commitment to the Prime Minister the Conference ruled that his speech should not be made public or should not be disclosed. And in this connection, Sir, the same spokesman gave one thing to the public that industrialists from the U.S.A. were 'tremendously moved and pleased' by the Prime Minister's speech. May I know the reason why the Prime Minister's speech was kept back from the public when it was open to the U.S. businessmen to give their reactions to that speech in this manner to the press?

SHRI JAWAHARLAL NEHRU: Sir, it was not open to the press. If I may say so, I really do not understand it. The Prime Minister, unfortunately for him, has to speak almost daily at some functions, some public functions, conferences, etc., and has to meet private groups, etc. Whenever he meets a private group, it is normally considered to be a confidential meeting. There may be nothing confidential in it, but that is the normal practice. In the present case, Sir, I was told by those people that such meetings were confidential, and I accepted that. As a matter of fact, I did not speak from any script; I do not usually do that. I spoke extempore and, to my thinking, I did not say anything there which I am not saying every other day elsewhere.

SHRI BHUPESH GUPTA: Sir, I hope the Prime Minister will understand my difficulty.

MR. DEPUTY CHAIRMAN: You have to be guided by the answer given

here, not by what a particular newspaper report says. The answer is that 'Business International' considered all such talks confidential.

(Interruption.)

SHRI BHUPESH GUPTA: Sir, I know that sometimes the press is not invited, but my question is why in this particular case, taking advantage of the so-called confidential character of the Conference, what the Prime Minister said was kept back from the public, whereas the U.S. businessmen started expressing their tremendous satisfaction and thus created certain misgivings in the minds of the public. What was the justification for that? That is what I want to know from the Government, Sir.

SHRI JAWAHARLAL NEHRU: I regret, Sir, I cannot follow the working of the hon. Member's mind. My talk, which might have been taken down there, was not published, but if some persons there expressed their satisfaction there, how is the Government to blame? I wish the hon. Member himself was more impressionable.

DIWAN CHAMAN LALL: Or had been present himself.

\*349. [Transferred to the 12th December, 1961.]

CEYLON GOVERNMENT'S REQUEST TO BAN  
JAPANESE FILM ON THE LIFE OF  
BUDDHA

\*350. SHRI RAMGOPAL GUPTA: Will the PRIME MINISTER be pleased to state:

(a) whether the Government of Ceylon have requested the Government of India to ban the new Japanese film on the life of Buddha;

(b) if so, on what grounds such a request has been made; and

(c) what decision has been taken by Government thereon?

THE MINISTER OF INFORMATION AND BROADCASTING (DR. B. V. KESKAR): (a) No, Sir.

(b) and (c) Do not arise.

SHRI RAMGOPAL GUPTA: I have read in the newspapers that the Ceylon Government has requested the Government of India to ban this film. Was it a wrong report by the press?

MR. DEPUTY CHAIRMAN: The answer is "No"

film was being shown or was on the eve of being shown in Tokyo and that this film should not be allowed.

SHRIMATI SAVITRY DEVI NIGAM: May I know, Sir, if the hon. Minister thinks it advisable to express his own view regarding this opinion and whether this film is likely to be shown?

MR. DEPUTY CHAIRMAN: You are making a suggestion.

SHRI B. D. KHOBARAGADE: May I know, Sir, whether in view of the views expressed by the

‡[LABOUR OFFICERS AS MEMBERS OF THE  
D.P.C.s

\*352 SHRI NAWAB SINGH CHAUHAN Will the Minister of WORKS, HOUSING AND SUPPLY be pleased to refer to the answers given to Unstarred Questions Nos 497 and 498 in the Rajya Sabha on the 7th September, 1961 and state

(a) whether his Ministry had not received the Order issued by the Ministry of Labour in 1957 regarding the Labour Officers in the Central Pool being made members of Promotion Committees or

SHRI ANIL K CHANDA, Sir, the hon Member had tabled another question which was to have been replied by the Labour Minister on the 18th of this month. If you will permit me I will read out this answer. That will clarify the whole position.

SHRI NAWAB SINGH CHAUHAN:  
No

MR. DEPUTY CHAIRMAN He does not want it.